

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) A proposal for construction of RMS building at Haridwar railway station had been received from the Post Master General, Dehradun.

(c) and (d) The Postal Department had deposited Rs. 12 lakh on the basis of the estimated cost of 1987.

(e) and (f) The Plan for construction of said building on platform no. 1 could not be finalised due to non-agreement of location. Later, since the Postal Authorities demanded more space, the site had to be changed.

The Revised Plan was approved by the Postal Authorities in August, 1996. The revised estimate of the work was prepared and sent to them in December, 1996. The work can be taken up only after receipt of the approval of the Postal Authorities to the revised estimate.

E.D. Workers

4119. SHRI M. SELVARASU :
SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :
SHRI DILEEP SANGHANI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether one man committee constituted for examining the conditions service, emoluments and facilities available to Extra departmental agents has submitted its report to the Government;

(b) if so, the details recommendations made by the Committee; and

(c) the action taken by the Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No Sir.

(b) and (c) Question does not arise in view of (a) above.

Post Offices in J & K

4120. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of post offices, sub-post offices and branch post offices in J & K till date, district wise;

(b) the number of post offices, sub-post offices and branch post offices proposed to be set up during 1997-98 in J & K, district-wise and location-wise;

(c) whether the Government propose to upgrade sub-post offices and branch post offices in J & K including SPO Kargil, Diskit (Nubra) and Nyoma during 1997-98;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of post offices, category-wise, district-wise in J & K till date are given in the enclosed statement.

(b) Post Offices are opened subject to norm based justification and availability of resources within the allotted targets. The Circle-wise targets for opening of post offices during 1997-98 in J & K, have not yet been finalised.

(c) to (e) Upgradation of Extra Departmental Branch Post Offices (EDBOs) into Departmental Sub Post Offices (DSOs) is included in the target for opening DSOs, within which, an EDBO/EDSO, if found justified in accordance with the existing norms, is upgraded into a DSO, Kargil and Diskit are already functioning as Departmental Sub Post Offices and cannot be upgraded on the basis of present norms, into Head Post offices. Nyoma is not justified for upgradation into a DSO on the basis of norms prescribed for the purpose.

Statement

Details of Post Offices in Jammu & Kashmir Category-wise and District-wise;

S.No.	Name of District	Head Post Offices (HOs)	Departmental Sub Post Offices (DSOs)	Extra Departmental Sub Post Offices (EDSOs)	Extra Departmental Branch Post Offices (EDBOs)
1	2	3	4	5	6
1.	Anantnag	1	12	2	143
2.	Badgaon	-	9	-	71
3.	Baramulla	1	15	4	155
4.	Doda	-	12	1	113
5.	Jammu	2	67	9	147

1	2	3	4	5	6
6.	Kathua	1	16	4	108
7.	Kupwara	-	6	-	66
8.	Kargil	-	6	-	45
9.	Leh	1	4	-	47
10.	Pulwama	-	8	-	64
11.	Rajouri	1	11	4	106
12.	Poonch	-	4	1	52
13.	Srinagar	1	48	4	65
14.	Udhampur	1	22	2	146
Total		9	240	31	1328

Total number of post offices in J & K : 1608

New Railway Projects

4121. SHRI MAHENDRA SINGH BHATI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government of Rajasthan has sent some proposals to the Union Government for construction of new railway projects and expansion/extension of the existing ones in the state;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No proposals have been received from Rajasthan Government in this Ministry so far.

(b) and (c) Do not arise.

Tourism Potential in Tribal Areas of Orissa

4122. SHRI K. PRADHANI : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government are aware of the tourism potentials in the tribal areas of Orissa;

(b) if so, whether the Union Government propose to tap the untapped potential of tourism in these areas;

(c) if so, the schemes drawn up thereon for the Ninth Five Year Plan;

(d) the proposals received from the State Government of Orissa in this regard; and

(e) the details of the steps proposed to be taken by the Union Government for the development of tourism in Orissa during the Ninth Five Year Plan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (e) Identification of tourism potential areas including tribal areas is primarily the responsibility of the State Governments/Union Territory administrations.

However, during the last three years, the Department of Tourism in consultation with the Government of Orissa extended Rs. 376.69 lakhs as central financial assistance to specific tourism projects identified by them.

The schemes for the development of tourism in Orissa during the Ninth Five Year Plan is not finalised.

[Translation]

Development of Tourism in Bihar

4123. SHRI DINESH CHANDRA YADAV :
SHRI R.L.P. VERMA :

Will the Minister of TOURISM be pleased to state :

(a) whether the Government of Bihar has sent proposals pertaining to tourism development to the Union Government during each of the last three years;

(b) if so, the details thereof;

(c) the details of the projects approved/pending with Union Government alongwith the financial assistance provided for each of the project;

(d) the delay for according approval to the pending projects;

(e) the number of Heritage Hotels of ITDC and Bihar Tourism Development (BTDC) in the State;

(f) whether the Union Government are aware about the beautiful tourist places of Saharasa, Supaul and Madhepura districts of Bihar; and

(g) if so, the steps being taken by the Union Government for the development of tourism at these places?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (d) Department of Tourism, Government of India has sanctioned 14 projects amounting to Rs. 282.55 lakhs during the last three years for Government of Bihar.